

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

118. I.A. 824/2022  
IN  
C.P.(IB)-798(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Devika Sharma & Ors.

V/s.

Kasata Hometech (India) Pvt. Ltd

**Appearance:**

For the Applicant: Aniruth Purushothman

For the Respondent: Adv. Anuj Jhaveri

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**I.A. 824/2022**

1. Ld. Counsel for the RP submits that pursuant to order dated 05.02.2024, additional affidavit dated 05.03.2024 has been filed enclosing therewith revised report dated 24.02.2024 issued by M/s Sahaj and Associates for "Correction of typographical error in the Transaction Audit Report of M/s Kasata Hometech (India) Private Limited".
2. Ld. Counsel for the Respondent submits that arguing counsel is not available today due to some personal reason. Request is considered.  
List on **14.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)